

REVISED FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SARGAM INDIA ELECTRONICS PRIVATE LIMITED
OPERATING IN THE BUSINESS OF ELECTRONICS AT DELHI
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/ LLP No.	SARGAM INDIA ELECTRONICS PRIVATE LIMITED PAN- AACCG9842P CIN- U92190DL2007PTC168336
2. Address of the registered office	Garg Trade Centre, Block No-1, IIIrd Floor, Behind SBI Bank, Sector-11, Rohini, Delhi- 110085
3. URL of website	The website of the company is not active as on date.
4. Details of place where majority of fixed assets are located	The warehouse is in Rithala, New Delhi, where most of the stock is located.
5. Installed capacity of main products/ services	Not applicable as the main division of the Corporate Debtor is engaged in business of electronics and the company has closed its operations since April'22.
6. Quantity and value of main products/ services sold in last financial year	Can be made available by sending mail to sargamindiaelectronics.ibc@gmail.com
7. Number of employees/ workmen	7 (Seven) as on Insolvency Commencement Date
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the details are available at the office of the Resolution Professional at Office No 908, D Mall, Netaji Subhash Place, Pitampura, Delhi -110034 and can be sought by sending mail at sargamindiaelectronics.ibc@gmail.com and cc to jindalrahul60@gmail.com after executing a confidential undertaking.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details are available at the office of the Resolution Professional at Office No 908, D Mall, Netaji Subhash Place, Pitampura, Delhi -110034 and can be sought by sending mail at sargamindiaelectronics.ibc@gmail.com and cc to jindalrahul60@gmail.com
10. Last date for receipt of expression of interest	Monday, 3 April, 2023
11. Date of issue of provisional list of prospective resolution applicants	Thursday, 13 April, 2023
12. Last date for submission of objections to provisional list	Tuesday, 18 April, 2023
13. Process email id to submit EOI	sargamindiaelectronics.ibc@gmail.com

18.03.2023
New Delhi

Rahul Jindal
Resolution Professional
Sargam India Electronics Private Limited (under CIRP)
IP Reg. No.: IBBI/IPA-001/IP-P-02649/2021-2022/14048
(Authorization for Assignment valid till 09/03/2024)

REVISED FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SARGAM INDIA ELECTRONICS PRIVATE LIMITED OPERATING IN THE BUSINESS OF ELECTRONICS AT DELHI

[Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor alongwith PAN/CIN	SARGAM INDIA ELECTRONICS PRIVATE LIMITED PAN- AACCG9842P CIN- U92190DL2007PTC168336
2.	Address of the registered office	Garg Trade Centre, Block No-1, IIIrd Floor, Behind SBI Bank, Sector-11, Rohini, Delhi- 110085
3.	URL of website	The website of the company is not active as on date.
4.	Details of place where majority of fixed assets are located	The warehouse is in Rithala, New Delhi, where most of the stock is located.
5.	Installed capacity of main products / services	Not applicable as the main division of the Corporate Debtor is engaged in in business of electronics and the company has closed its operations since April'22.
6.	Quantity and value of main products/ services sold in last financial year	Can be made available by sending mail to sargamindiaelectronics.ibc@gmail.com
7.	Number of employees/ workmen	7 (Seven) as on Insolvency Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the details are available at the office of the Resolution Professional at Office No 908, D Mall, Netaji Subhash Place, Pitampura, Delhi -110034 and can be sought by sending mail at sargamindiaelectronics.ibc@gmail.com and cc to jindalrahul60@gmail.com after executing a confidential undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details are available at the office of the Resolution Professional at Office No 908, D Mall, Netaji Subhash Place, Pitampura, Delhi -110034 and can be sought by sending mail at sargamindiaelectronics.ibc@gmail.com and cc to jindalrahul60@gmail.com
10.	Last date for receipt of expression of interest	Monday, 3 April, 2023
11.	Date of issue of provisional list of prospective resolution applicants	Thursday, 13 April, 2023
12.	Last date for submission of objections to provisional list	Tuesday, 18 April, 2023
13.	Process email id to submit EOI	sargamindiaelectronics.ibc@gmail.com

DATE : 18.03.2023
PLACE : NEW DELHI

Sd/-
Rahul Jindal
Resolution Professional
Sargam India Electronics Private Limited (under CIRP)
IP Reg. No.: IBB/IPA-001/IP-P-02649/2021-2022/14048
(Authorization for Assignment valid till 09/03/2024)

